

LISTING ON 24.09.2015
COURT NO. 3
ITEM NO. 29

SEC.IV-A

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) CC... No. 17342 OF 2015
WITH PRAYER FOR INTERIM RELIEF

Union of India

...Petitioner

-Versus-

Shri Siddivinayak Rural Ayurvedic
Medical College, Hospital & Research
Centre & Ors.

...Respondents

OFFICE REPORT

The Special Leave Petition above mentioned have been filed against the final Judgment and Order dated 24.03.2015 passed by the High Court of Karnataka at Dharwad in W.A. No. 100091 of 2015.

It is submitted that Special Leave Petition (C) No. 22549 of 2015 arising out of SLP CC...No. 13729/2015, arising out of common relied upon order was listed before the Hon'ble Court on 07.08.2015 when the Court was pleased to direct issue of notice and the same is still pending before the Hon'ble Court (copy of order dated 07.08.2015 enclosed).

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 23rd day of September, 2015

ASSISTANT REGISTRAR

Copy to:
Mr. D.S Mahra, Advocate

ASSISTANT REGISTRAR